

# THE LAW REPORTING COUNCIL, I.L.R. (KERALA SERIES)

Ernakulam-682031  
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No: I.L.R.- 64761/2017

Date: 11.12.2019

## NOTIFICATION

Applications are invited from the Members of the Kerala High Court Bar possessing the following qualifications, for appointment to the posts of three Honorary Reporters of Indian Law Reports (Kerala Series).

1. Three to Five years of practice in the High Court of Kerala.
2. Good knowledge in computer operations.

The persons appointed by the Law Reporting Council of Kerala as Honorary Reporters shall be eligible to function as such for a maximum period of two years at a term, subject to the decision of the Law Reporting Council, I.L.R. (Kerala Series). The person appointed as Honorary Reporter should be willing to work without remuneration.

The advocates possessing the required qualifications may submit the application with the following details:

1. Name.
2. Permanent address.
3. Present address.
4. Date of Birth.
5. Academic Qualifications.
6. Roll number and Date of enrollment as advocate.
7. Number of completed years of practice in the High Court (to be proved by certificate from the Kerala High Court Advocates' Association).

8. E-mail ID and Contact number.
9. Details of experience, if any.

Depending on the number of applications the applicants will be short-listed, if required and selection will be on the basis of a test or interview or both of the short-listed candidates, as decided by the Honourable Chairman of the Council.

The applications should be addressed to: "The Section Officer, I.L.R. Section, Ram Mohan Palace (Old High Court Building), Ernakulam, PIN – 682 031" and should reach the addressee on or before 10<sup>th</sup> January, 2020.

The cover containing the application should be superscribed "*Application for the post of Honorary Reporter, I.L.R. (Kerala Series)*".

(By Order)

*Anitha*

N. Anitha

Registrar (Judicial)

[Convenor, Law Reporting Council]

11/12/19  
To  
11-12-19  
11-12-19

1. The Notice Board, High Court of Kerala.  
Website of the High Court of Kerala.

Copy to:

1. The Secretary, Kerala High Court Advocates Association, High Court Buildings, Ernakulam – 682 031. (With covering letter requesting to give adequate publicity).
2. The Chairman, Bar Council of Kerala, Ernakulam – 682 031 (With covering letter requesting to give adequate publicity).
3. The Secretary, Indian Federation of Women Lawyers, High Court Buildings, Ernakulam – 682 031 (With covering letter requesting to give adequate publicity).
4. File.